

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No.5804/2020  
(SWP No.2149/2013)

Thursday, this the 01<sup>st</sup> day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mst. Meema, Aged 39 years  
W/o Bashir Ahmad Bhat,  
R/o Doornakh Check (Langate)  
District Kupwara

(*Nemo* for applicant)

..Applicant

Versus

1. State of Jammu & Kashmir, through Commissioner Secretary to Govt. Social Welfare Department, Civil Sectt., Jammu/Srinagar
2. Director, Social Welfare Department Kashmir, Srinagar
3. District Programme Officer, ICDS Kupwara,
4. Child Development Project Officer, ICDS, Langate

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

The T.A. is referable to an SWP No.2149/2013 filed by Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**April 1, 2021**  
/lg/sunil/jyoti/vb/